## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER
:

PETITION NUMBER
: TCP/174/ (IB)/2017

NAME OF THE PETITIONER(S)
: SUOLIFICIO LINEA ITALIA INDIA PVT LTD

NAME OF THE RESPONDENT(S)
: ZARAAS SHOES PVT LTD

UNDER SECTION
: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION
REPRESENTATION BY WHOM

1. S. SOU MARARAJAN

Coursel for Petitimes Operational credition.

## **ORDER**

Counsel for petitioner present. While hearing submissions, it is submitted that the petitioner has not filed bank statement u/s 9(3)(c) and other required statutory formalities to be complied as per IB Code, 2016 and in view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs. Therefore, the matter stands abated.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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